

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 9 OF 2017**

**Dated: 24<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jayant Deo**

**...Appellant(s)**

**Vs.**

**The Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhay Nevagi

Counsel for the Respondent(s) : -

**ORDER**

Learned counsel for the Appellant seeks four weeks adjournment to place on record certain new developments.

List the matter on **02.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*